

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3211

ANSWERED ON:06.09.2007

UNPROTECTED MONUMENTS

Agarwal Shri Dharendra;Chavda Shri Harisinh Pratapsinh;Pathak Shri Harin;Sugavanam Shri E.G.

**Will the Minister of CULTURE be pleased to state:**

- (a) the number of monuments presently protected by Archaeological Survey of India (ASI) and State Governments, State – wise;
- (b) whether there are thousands of monument as on date which are neither under the control of the Archaeological Survey of India (ASI) or the State Governments nor have they been protected so far;
- (c) if so, the details thereof; State-wise;
- (d) the steps taken by the Government to provide protection to such monuments;
- (e) whether the Government is planning a heritage map of the country which entails locational analysis of the heritage centers;
- (f) if so, the details thereof; and
- (g) the time by which the proposed heritage map is likely to be completed?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

- (a) There are 3667 monuments protected by Archaeological Survey of India (ASI). The State wise position is at Annexure. The data pertaining to the list of State Protected Monuments is being collected and will be laid on the table of the House.
- (b) There are a large number of monuments which are neither under the control of Archaeological Survey of India nor that of State Governments.
- (c) There is no database which gives details of unprotected monuments. Therefore the National Mission on Monuments and Antiquities has been launched to prepare a national database of the archaeological remains, sites, antiquities and monuments of the country.
- (d) The Central Government may declare any ancient monument or archaeological site and remains as protected under the Ancient Monuments, Archaeological Sites and Remains Act, 1958 keeping in view the importance of the site.
- (e) & (f) The Archaeological Survey of India through the National Mission on Monuments and Antiquities has a plan to prepare a thematic digital heritage map of archaeological monuments, sites and heritage buildings, both protected and unprotected, in the country.
- (g) The National Mission on Monuments and Antiquities is mandated to complete its work, including preparation of the digital heritage map, within 5 years ending in 2012.

**ANNEXURE**

Annexure referred to in Reply to Part (a) of Lok Sabha Unstarred Question No. 3211 for 6.9.2007

**LIST OF CENTRALLY PROTECTED MONUMENTS UNDER ARCHAEOLOGICAL SURVEY OF INDIA**

Sl. No. States/UT's No. of Monuments

1. Andhra Pradesh 136
2. Arunachal Pradesh 005
3. Assam 053
4. Bihar 065
5. Chattisgarh 047
6. Daman & Diu 016
7. Delhi 172

|                      |      |
|----------------------|------|
| 8. Goa               | 021  |
| 9. Gujarat           | 202  |
| 10. Haryana          | 090  |
| 11. Himachal Pradesh | 040  |
| 12. Jammu & Kashmir  | 069  |
| 13. Jharkand         | 012  |
| 14. Karnataka        | 507  |
| 15. Kerala           | 026  |
| 16. Madhya Pradesh   | 287  |
| 17. Maharashtra      | 286  |
| 18. Manipur          | 001  |
| 19. Meghalaya        | 008  |
| 20. Nagaland         | 004  |
| 21. Orissa           | 078  |
| 22. Pondicherry      | 007  |
| 23. Punjab           | 031  |
| 24. Rajasthan        | 161  |
| 25. Sikkim           | 003  |
| 26. Tamil Nadu       | 416  |
| 27. Tripura          | 005  |
| 28. Uttar Pradesh    | 742  |
| 29. Uttaranchal      | 044  |
| 30. West Bengal      | 133  |
| Total                | 3667 |